

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

Dated: 07.11.2020

NOTICE

Take notice that the following matter adjourned on 10.09.2020 will be listed as indicated below: -

| S. No. | Case No. | Name of the parties | Original date of hearing | Next date of hearing |
|---------------|--|---|---------------------------------|-----------------------------|
| 1. | Comp. App (AT) (Ins) No. 1415 of 2019 Part Heard | Narayan Singh Pathania Vs. Valuelabs LLP & Anr. | 10.09.2020 | 27.11.2020 |

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**